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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
**SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/3/2016

**NAME OF THE PETITIONER(S)** : Sharath Ramaraj and 2 Others

**NAME OF THE RESPONDENT(S)** : M/S ikonzer Solutions Private Limited & 7 others

**SECTION** : 397/398

SI.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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Ms. Varsha.S  
for Ms. k.Ramasamy. *Counsel for Respondent no. 2* Sharieff  
M/s. G.SIVASANKARAN *(Contra Petitioner)* G.AKILA. *Applicant* C.L.

**ORDER**

Shri G Sivasankaran, counsel for petitioner present. Ms. Varsha, representing counsel for R2 present. Counsel for petitioner filed rejoinder, a copy of which is served to the other side. Counsel for R2 sought time for filing sur rejoinder. Time extended at request. Put up on 17.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)